

CCA 54/05
OA No. 1187/03

09.01.2006

Hon'ble Mr. D.R. Tiwari, AM
Hon'ble Mr. K.B.S. Rajan, JM

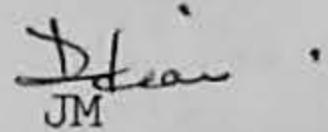
For Applicant: Sri A.K. Srivastava

For Respondents: Sri S. Singh Srivastava ✓

Heard learned counsel for the parties. Vide letter dated 07.07.2005, the applicant has been offered appointment to join the post of GDS and accordingly on 11.7.2005 the applicant has joined the post. Thus we find that the order of this Tribunal passed on 29.3.2005 has been substantially complied with. Under the circumstances this CCA need not be continued further and is dropped. Notices issued to the respondents are discharged.



AM



JM

/pc/